

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/437(CHE)2024**

**PETITION NUMBER : CP/IBC/826/2020**

**NAME OF THE APPLICANT : S Venkataraman (Liquidator)  
(JBM Shelters Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : LICHFL Trustee Company Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of  
NCLT,2016**

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**ORDER**

Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Liquidator Mr. S. Venkataraman is present in person. Ld. Counsel Mr. Srinivasan for LICHFL.

During the last hearing Applicant was directed to implead Sub-Registrar, Guduvancheri as one of the Respondent and the Application is coming up tomorrow. Meanwhile AOS filed vide diary no.1441 dated 19.03.2024.

Application is posted for hearing on **18.04.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk